

1	2	3	4	5	6	7	8
6.	IT/BPO	-0.16	0.26	0.12	0.13	0.02	0.01
7.	Education	0.51	-0.02	0.18	0.02	0.99	0.21
8.	Health	0.33	0.00	0.02	0.31	0.31	0.11
TOTAL (YEAR-WISE)		0.77	0.32	1.22	1.85	0.64	1.36

Source: Labour Bureau.

Funds allocated to NCLP

911. PROF. M. V. RAJEEV GOWDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the quantum of funds allocated to the National Child Labour Project since 2004, year-wise;

(b) the quantum of funds released to States in the form of grants under the project since 2014, year-wise and State-wise;

(c) the number of complaints of child labour received on the Platform for Effective Enforcement for No Child Labour (PENCIL) portal since its launch in 2017; and

(d) the number of complaints resolved since its launch and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Details of Fund allocated and expenditure made under National Child Labour Project (NCLP) Scheme since 2004 are given in the Statement-I (*See* below).

(b) Details of Grant released under NCLP Scheme State-wise and year-wise since 2014-15 is given in the Statement-II (*See* below).

(c) and (d) So far 364 complaints concerning child labour have been registered on the PENCIL portal. As per the information uploaded on the portal by the respective State Governments, out of total 364 complaints, no violation under Child Labour Act has been found in respect of 115 complaints and the same have been disposed of at 1st report stage and action has been initiated for violation under Child Labour Act in respect of 37 complaints. So far two complaints, one each from Dewas and Gwalior district of Madhya Pradesh, have been resolved on the PENCIL portal after cases have been filed in the court against the guilty employers.

Statement-I*Details of Budget allocation and expenditure under NCLP Scheme since 2004-05*

(₹ in crore)

Year	Final Allocation	Expenditure
2004-05	99.05	93.16
2005-06	124.79	115.03
2006-07	127.00	120.55
2007-08	143.18	143.31
2008-09	147.51	147.21
2009-10	92.63	95.27
2010-11	92.80	92.71
2011-12	143.00	142.66
2012-13	130.18	128.11
2013-14	111.00	110.73
2014-15	110.87	102.34
2015-16	99.50	93.21
2016-17	105.00	104.73
2017-18	95.17	94.03
2018-19	110.00 (BE)	23.34
(Upto 19.7. 2018)		

Statement-II*Details of Grant Released under NCLP Scheme State-wise
and year-wise since 2014-15:*

(₹ in lakh)

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19 (Upto 19.7.2018)
1	2	3	4	5	6	7
1.	Andhra Pradesh	143.33	196.58	213.01	298.12	58.23
2.	Assam	471.64	807.97	257.30	460.30	0
3.	Bihar	1071.82	948.42	168.92	0	0
4.	Chhattisgarh	432.53	26.00	0	4.00	0
5.	Gujarat	7.0	8.25	33.78	112.26	95.07

1	2	3	4	5	6	7
6.	Haryana	218.71	161.79	412.18	123.13	0
7.	Jammu and Kashmir	62.97	47.13	61.04	0	56.13
8.	Jharkhand	406.78	375.97	543.72	280.14	0
9.	Karnataka	204.60	212.08	132.26	100.53	45.29
10.	Madhya Pradesh	768.71	701.12	878.68	687.37	198.92
11.	Maharashtra	830.08	1017.66	1192.54	1338.84	90.31
12.	Nagaland	151.17	131.45	192.69	74.07	0
13.	Odisha	355.31	290.91	8.00	106.40	73.43
14.	Punjab	350.24	256.63	325.14	322.33	103.66
15.	Rajasthan	269.25	223.70	138.89	179.06	70.50
16.	Tamil Nadu	731.14	643.08	1015.07	749.67	126.96
17.	Telangana	521.60	547.10	475.76	323.29	101.38
18.	Uttar Pradesh	1103.72	430.07	1333.25	1176.15	536.41
19.	Uttarakhand	9.00	4.00	12.34	36.62	16.00
20.	West Bengal	2100.87	2269.34	1916.85	2227.20	747.92

Setting up of ESIC dispensaries-cum-branch offices

912. SHRI D. KUPENDRA REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government plans for Employees State Insurance Corporation Dispensary-cum-Branch Office in every district of the country; and

(b) if so, the details thereof along with the places/districts wherein the proposed ESIC Dispensary-cum-Branch Office are planned to be set up, State-wise including Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes, Sir. The ESI Corporation in its 174th Meeting held on 29.05.2018 approved a proposal to open ESIC Dispensary-cum-Branch Office (DCBO) in every district irrespective of whether a district has been partially or fully implemented or whether a State run dispensary exist in the area or not, so that ESIC has presence for service delivery in each of the notified districts. Details showing the State-wise details of ESIC DCBO to be set up in the first phase is given in the Statement.